

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620
218/241- 242/ND/2022

IN THE MATTER OF:
Mr. Saurabh Babbar

...**APPLICANT**

Vs.

M/s. Ranjan Overseas Pvt. Ltd. and Ors.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Vikas Sareen ; Akhil Krishan
Maggu & Maninder Kaur.

For the Respondent

:Adv. Rahul Sharma for R-1 TO 4.
Adv Rajeev Upadhayay for R-5

ORDER

Due to paucity of time, matter is adjourned to **26.10.2023**.

Sd/-
(Court Officer)